

BEFORE THE NATIONAL GREEN TRIBUNAL, NEW DELHI

Original Application No. 171/2026

IN THE MATTER OF:

Mayank Gupta

VERSUS

...PETITIONER

State of Uttarakhand & Ors.

...RESPONDENT

MEMO OF PARTIES

Mayank Gupta

...PETITIONER

VERSUS

1. State of Uttarakhand

Through Secretary, Environment, Forest and Climate Change
Government of Uttarakhand
Uttarakhand Secretariat, 4, Subhash Road,
Dehradun- 248001
Email: sudhansh@ias.nic.in / secy-for-ua@nic.in

Respondent No.1

2. District Magistrate, Nainital

Collectorate, Tallital, Nainital-263001
Email: dm-nai-ua@nic.in

Respondent No.2

3. Uttarakhand State Pollution Control Board

Through Member Secretary
Gaura Devi Bhawan, 46 B IT Park Sahastradhara,
Dehradun, Uttarakhand-248001
Email: msukpcb@yahoo.com

Respondent No.3

4. M/s ABN Sarovar Portico Jim Corbett

Through its Manager,
Located at Khasra No. 284, Village Dikuli
Ramnagar, Nainital, Uttarakhand-244715

Respondent No.4